

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RAMA COTTON TEXTILES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	RAMA COTTON TEXTILES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	19/02/2007
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, West Bengal, Kolkata
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U18101WB2007PTC113502
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	180, MAHATMA GANDHI ROAD, 2 ND FLOOR, KOLKATA – 700007
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25 th March, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER, AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	FCMA Birendra Kumar Tripathi 60/2/1, Haripada dutta lane, Golf view apartment, Flat No.- 7, 3 rd floor, Kolkata-700033 Email- bkt9000@gmail.com M- 9433602746 IBBI/IPA- 003/IP-N00229/2019-20/12679
8.	LAST DATE FOR SUBMISSION OF CLAIMS	24 th April, 2022

Notice is hereby given that the RAMA COTTON TEXTILES PRIVATE LIMITED has commenced voluntary liquidation on 25th March, 2022.

The stakeholders of RAMA COTTON TEXTILES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 24th April, 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date:-30-03-2022

Kolkata



Birendra Kumar Tripathi

Name and signature of the Liquidator